

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.02.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 243/BB/2018	For hearing IA 499/2020 – for declaring preferential transaction – CIRP	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstructi on & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatle) Pvt Ltd	Shri Pankaj Srivastava, RP Amrita Jain for RP RP for 499/2020

ADVOCATE FOR PETITIONER/s:

SINDHU RAO

AMRITA JAIN

ADVOCATE FOR RESPONDENT/s:

K. DUSHYANTHA KUMAR – PCS

ORDER

Heard Ms. Sindhu Rao, learned Counsel for the Petitioner, Ms. Amrita Jain, learned Counsel for the RP/Applicant in IA No.499 of 2020 and Shri K. Dushyantha Kumar, learned PCS for the Respondent, through Video Conference.

Applicant requests to amend the cause title, and the same is allowed. Corrected cause title to be filed by Monday with a copy served on the proposed Respondents.

Post the case on 03.03.2021.



Member (T)



Member (J)

Krishna

Verified



Court Officer